

15	10/5/2023	Company Appeal(Companies Act)	710102042762023		ROHIT GUPTA VS CONCEPT CAPITAL INFRA PROJECTS PRIVATELIMITED	Sec 252 (3)	21/07/2023	3rs court kindly attest space area in vakaltnama,MoA &&&; AoA missed, , stk 07 missed, come to registry with hard copy	Amitabh
16	11/5/2023	Contempt Petition (IBC)	710102043152023		ANISH AGARWAL VS YOGENDER GARG	Rule 11 of NCLT, 2016	14/07/2023	please merge vakalatnama with application	Sanjay Kumar Singh
17	17/05/2023	Intervention Petition (IBC)	710102045282023		EMPLOYEES PROVIDENT FUND ORGANISATION VS SATELLITE CABLES PRIVATE LIMITED	Sec 60(5)	13/07/2023	please enter this party M/s OSW AL MINERALS LIMITED in portal for Petitioner name stamp paper missed	SAURABH
18	18/05/2023	Company Petition IB (IBC)	710102045442023		AVIK TELEVENTURES PRIVATE LIMITED VS PURELOGIC LABS INDIA PRIVATE LIMITED	IBC Under Sec 9	21/07/2023		Kushank Garg
19	19/05/2023	Company Petition IB (IBC)	710102045682023		INDIAN BANK VS AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	21/07/2023	IRP certificate missed Pg-33 not clear	Gautam
20	20/05/2023	Company Petition IB (IBC)	710102046002023		NORTHERN ARC CAPITAL LIMITED VS SHIVPRIYA CABLES PRIVATE LIMITED	IBC under Sec 7	14/07/2023	please delete extra documents or merge in pdf	Deepak Biswas
21	20/05/2023	Company Petition IB (IBC)	710102046022023		RATCHET LABORATORIES LIMITED VS SHIVPRIYA CABLES PRIVATE LIMITED	IBC Under Sec 10	19/07/2023	index wrong	HARSH TRIVEDI
22	24/05/2023	Company Petition IB (IBC)	710102046972023		PUSHPA GOYAL VS SHIVPRIYA CABLES PRIVATE LIMITED	Section 94(1)	21/07/2023	court fee and welfare missed true copy sign missed on every pages annexure	Vishisht
23	24/05/2023	Company Petition IB (IBC)	710102046962023		AMIT GOYAL VS SHIVPRIYA CABLES PRIVATE LIMITED	Section 94(1)	21/07/2023	court fee welfare missed, Pg-63 incomplete please contact to registry	Vishisht
24	24/05/2023	Company Appeal(Companies Act)	710102047042023		AMIT GOYAL VS SHIVPRIYA CABLES PRIVATE LIMITED	Sec 252 (3) - By Government Body	21/07/2023	prayer missed and 8,9 and 17 page are blank vakaltanama missed	EASHA KADIAN
25	27/05/2023	Company Petition IB (IBC)	710102048312023		RAHUL GUPTA VS RBL BANK LIMITED	Section 94(1)	13/07/2023	Pg- 31,37,39,40,43,55,58,82,9 1,98,99,100,114 to 119, 121,122, 124,127 to 133, 139, 140, 148, 153, 157 to 166,183,184 not clear master data missed gem battries IRP certificate missed please contact to registry please contact to registry	Akshay

26	27/05/2023	Intervention Petition (IBC)	710102048172023		VIJAY KUMAR SURI VS M/S EARTH BUILDPROP PVT LTD	Sec 60(5)	14/07/2023	court fee missed	Sunil K Goel
27	1/6/2023	Company Petition IB (IBC)	710102049552023		KANUPRIYA COMMERCIAL PRIVATE LIMITED VS PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	14/07/2023	Irp certificate missed	Sandeep
28	1/6/2023	Company Petition IB (IBC)	710102049692023		SCORCHERS SERVICES I PRIVATE LIMITED VS B.C. POWER CONTROLS LIMITED	IBC Under Sec 9	21/07/2023	Pg-169,174, 183,190, not clear	Harsimran Singh
29	3/6/2023	Company Petition IB (IBC)	710102050172023		ICICI BANK LIMITED VS SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	13/07/2023	date missed in vakalatnama Pg147,148,522,550 not clear	Vidushi
30	3/6/2023	Company Petition IB (IBC)	710102050102023		CELESTIAL AVIATION SERVICES LIMITED VS SPICEJET LIMITED	IBC Under Sec 9,Rule 11 of NCLT, 2016	18/07/2023	mobile number and email id not mention after index and after meo party	Vikrant Pachnanda
31	5/6/2023	Company Petition IB (IBC)	710102050632023		HEMANT GOYAL VS SPICEJET LIMITED	Section 94(1)	21/07/2023	need to sign true copy on every pages on annexure	Vishisht
32	7/6/2023	Company Petition (Companies Act)	710102051232023		VIDHI SHARMA VS E N PROJECT AND ENGINEERING INDUSTRIESPRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	19/07/2023	wrong jurisdiction (contact to registry)	Mr. Amit Goel
33	7/6/2023	Company Petition IB (IBC)	710102051412023		DHANLAXMI BANK LIMITED VS MATHEW GEORGE	Section 95(1)	13/07/2023	Pg- 68 not clear	ASAV RAJAN ARORA
34	7/6/2023	Company Petition IB (IBC)	710102051452023		DHANLAXMI BANK LIMITED VS K N MARZOOK	Section 95(1)	13/07/2023	Pg- 68 not clear	ASAV RAJAN ARORA
35	7/6/2023	Company Petition IB (IBC)	710102051432023		DHANLAXMI BANK LIMITED VS MARIAMMA MATHEW	Section 95(1)	13/07/2023	Pg-66 not clear	ASAV RAJAN ARORA
36	11/6/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102052482023		ELENTEC TECHNOLOGIES PRIVATE LIMITED VS MARIAMMA MATHEW	Sec. 230-232 - Second Motion	19/07/2023	all affidavit notary date missed 65,105 page not clear nclt original order missed certificate 133 missed	Afnaan
37	15/06/2023	Company Appeal(Companies Act)	710102053202023		ELENTEC TECHNOLOGIES PRIVATE LIMITED VS MARIAMMA MATHEW	Sec 252 (3)	21/07/2023	all affidavit up and notary delhi ,58-77,87,88,90-94,105-113,122-128,139-145 page not clear	Sheetal
38	15/06/2023	Company Petition IB (IBC)	710102053302023		VIMLA DEVI VS THE KARNATAKA BANK LIMITED	Section 94(1)	19/07/2023	counsel detail missed after memo party \\\ Pg-69 not clear	Bharti Nawlani

39	22/06/2023	Company Appeal(Companies Act)	710102054592023		VIMLA DEVI VS THE KARNATAKA BANK LIMITED	Sec 252 (3)	18/07/2023	master data page numbering not mentioned in index 98 page missed	Neha R & Associates
40	23/06/2023	Contempt Petition (IBC)	710102054932023		SANJAY MEHRA VS THE KARNATAKA BANK LIMITED	Sec 12(2)	13/07/2023	section wrong Pg28,29 missed affidavbit incomplete	Aditi Sharma
41	22/06/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102054632023		DS AGRI TECH PRODUCTS PRIVATE LIMITED VS THE KARNATAKA BANK LIMITED	Sec. 230-232 - Second Motion	21/07/2023	original cerfited copy missing	Vaish Associates
42	23/06/2023	Company Petition IB (IBC)	710102054812023		IIFCL ASSET MANAGEMENT COMPANY LIMITED VS FEEDBACK INFRA PRIVATE LIMITED	IBC under Sec 7	13/07/2023	document not show in dms	MITAL AND MITAL
43	22/06/2023	Intervention Petition (IBC)	710102054602023		RAM SHREE DIXIT VS M/S LOGIX INFRATCH LTD	Sec 60(5)	13/07/2023	rahul sign not fill in portal vakalatnama date missed	MITAL AND MITAL
44	22/06/2023	Company Petition IB (IBC)	710102054522023		SHUBH LAKSHMI SYNTHETICS PRIVATE LIMITED VS M/S LOGIX INFRATCH LTD	Rule 11 of NCLT, 2016	19/07/2023	case type wrong contact to registry	Rishabh Singh
45	22/06/2023	Company Petition IB (IBC)	710102054692023		E COM LOGISTICS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	19/07/2023	Pg-31,32,45,46,81,155 not clear contact to registry	AWNISH
46	29/06/2023	Company Petition IB (IBC)	710102055792023		PRAVEEN KUMAR GARG PROPRIOR M/S GSV PRODUCTS VS KAMLESH RANI SINGLA	Section 95(1)	17/07/2023	payment not done	PANKAJ
47	29/06/2023	Contempt Petition (IBC)	710102055672023		PRABHJIT SINGH SONI VS CONCEPT GROUP	Sec 60(5)	19/07/2023	list of date and events and brief synopsis missed incomplete detail in portal counsel details missed after memo party	PRABHJIT
48	26/06/2023	Company Petition IB (IBC)	710102055142023		INDUSIND BANK LTD. VS FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED	IBC under Sec 7	21/07/2023	date not mention vakalatnama voulme-1 index not properly Pg-292 to 302, not clear pdf not match with the pdf please contact to registry	Vidushi
49	27/06/2023	Company Petition IB (IBC)	710102055172023		SUNIL GUPTA DIRECTOR VS CANARA BANK	Section 94(1)	19/07/2023	Canara Bank, MRS. UMA HADA please delete from petitioner column and re-enter in respondend column Pg-36 to 42 not clear Form 3-B Form-2 IRP certificate	vijay tangiri

50	3/7/2023	Company Petition (Companies Act)	710102056542023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AGRAWAL JODHANI & CO.	Sec. 140(5)	13/07/2023	kindly remove application in vakalatnama 3 rupees court fees missing	sfionclt
51	30/06/2023	Company Petition IB (IBC)	710102055882023		CLROUDLRARY METALS VS ALCOBEX METALS LIMITED	IBC Under Sec 9	19/07/2023	Pg-15 to 122 not clear court fee and welfare missed in vakalatnama service missed demond notice missed contact to registry	ANINDITA MITRA
52	2/7/2023	Contempt Petition (IBC)	710102056272023		CENTRAL BANK OF INDIA VS ALCOBEX METALS LIMITED	Sec 60(5)	21/07/2023	respondent details missed in portal sign missed in application Pg-23 to 28 not clear ticket not allowed on content	Anish Jaipuriar
53	5/7/2023	Company Petition (Companies Act)	710102057032023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS ATUL K. GARG & CO.	Sec. 140(5)	13/07/2023	kindly remove application in vakalatnama 3 rupees court fees missing	sfionclt
54	3/7/2023	Company Petition IB (IBC)	710102057022023		R.R. INDUSTRIAL CORPORATION (INDIA)PRIVATE LIMITED VS KKSPUN INDIA LIMITED	Application under any other provisions- IBC	19/07/2023	need to sepratly both file please do file properly	Debopriyo Moulik
55	5/7/2023	Company Petition (Companies Act)	710102056982023		SARISH KUMAR CHAUDHARY VS ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	21/07/2023	affidavit other state and notary delhi 59,61,70,72,75,86,88,92 page not clear and vakalatnama Not clear	Aditya Singh
56	6/7/2023	Company Appeal(Companies Act)	710102057592023		SARISH KUMAR CHAUDHARY VS ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec 252 (3)	20/07/2023	case type wrong and contact to registry in issue file wrong	HIMANSHU NEGI
57	6/7/2023	Company Petition (Companies Act)	710102057672023		WAL-MART INDIA PRIVATE LIMITED VS ELEGANT I.T. SOLUTIONS PVT. LTD.	Sub-Section (1) Of Section 66.	21/07/2023	master data missed advocate detail missed in index 3rs court fee missed some pages without numbering	SAJI P JOHN
58	7/7/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102058162023		AUTOMELA ONLINE SERVICES PRIVATELIMITED. VS ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 230-232 - Second Motion	21/07/2023	nclt original certified order missed 142,148,150,152-174,180,187-210,216,222,224-249,261,263,266,269,270, 271-287,301-323,339-365 page not clear certificate 133 missed	RAKESH KUMAR

59	8/7/2023	Company Petition IB (IBC)	710102058552023		INDIAN BANK VS AJIT KUMAR SUD	Section 95(1)	13/07/2023	IRP details missed in part-iii true copy sign missed on annexure Pg-107,108,273,275,277,329,337,341,455not clear court fee and welfare missed Form 2 missed irp certificate missed Demond notice missed/ Form 3B missed	RAJESH KUMAR GAUTAM
60	10/7/2023	Company Appeal(Companies Act)	710102058712023		INDIAN BANK VS AJIT KUMAR SUD	Sec 252 (3)	14/07/2023	case type wrong 91,101 page translation missed 2 petitioner online detail missed	Sheetal
61	10/7/2023	Company Petition IB (IBC)	710102058942023		IIFCL ASSET MANAGEMENT COMPANY LIMITED VS MRS. RUMJHUM CHATTERJEE (PERSONAL GUARANTOR OF FEEDBACK ENERGY DISRTRIBUTION COMPANY LIMITED)	Section 95(1)	18/07/2023	file incomplete as per adv	MITAL AND MITAL
62	10/7/2023	Company Petition IB (IBC)	710102058932023		UNION BANK OF INDIA LIMITED VS VAIBHAV AGARWAL	Section 95(1)	18/07/2023	please do file properly contact to registry	Harshit Gupta
63	11/7/2023	Company Appeal(Companies Act)	710102059112023		UNION BANK OF INDIA LIMITED VS VAIBHAV AGARWAL	Sec 252 (1) - By Government Body	18/07/2023	prayer appellant sign missed	PUNEET
64	10/7/2023	Intervention Petition (IBC)	710102058972023		BALDEV METALS PVT. LTD VS KIRAN UDYOG PVT LTD	Application under any other provisions- IBC	20/07/2023	section wrong need to sepratly both file list of date and brief synopsis missed volume wise index missed ticket not allowed on vakalatma	Karan Bindra
65	8/7/2023	Company Petition IB (IBC)	710102058562023		IIFCL ASSET MANAGEMENT COMPANY LIMITED VS R.S. RAMASUBRAMANIUM (PERSONAL GUARANTOR OF FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED)	Section 95(1)	18/07/2023	file incomplete as per adv	MITAL AND MITAL

66	7/7/2023	Company Petition IB (IBC)	710102058272023		MINAKSHI VASUDEV VS R.S. RAMASUBRAMANIAM (PERSONAL GUARANTOR OF FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED)	Section 94(1)	18/07/2023	& "Pg-66 to 76,95,96,97,118,120,123A,127,129 to 133,166,173,187,193,194, to199, 202 to 208,not clear and in hindi Pg-145 to 148 cut, & ";	Dyuti
67	10/7/2023	Company Petition IB (IBC)	710102058952023		IIFCL ASSET MANAGEMENT COMPANY LIMITED VS MR. VINAYAK CHATTERJEE (PERSONAL GUARANTOR OF FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED)	Section 95(1)	18/07/2023	file incomplete as per adv	MITAL AND MITAL
68	7/7/2023	Company Petition IB (IBC)	710102058262023		SANJAY VASUDEV VS MR. VINAYAK CHATTERJEE (PERSONAL GUARANTOR OF FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED)	Section 94(1)	18/07/2023	Pg-66 to 76,95,96,97,118,120,123A,127,129 to 133,166,173,187,193,194, to199, 202 to 208,not clear and in hindi Pg-145 to 148 cut,	Dyuti
69	7/7/2023	Company Petition IB (IBC)	710102058082023		MUJAHID VS U P BONE MILLS PRIVATE LIMITED	IBC Under Sec 9	18/07/2023	Pg54,55 missed reply fo demond notice missed 9-3-B missed	YASHU GUPTA
70	11/7/2023	Company Appeal(Companies Act)	710102059192023		MUJAHID VS U P BONE MILLS PRIVATE LIMITED	Sec 252 (1) - By Government Body	18/07/2023	prayer appellat sign missed	PUNEET
71	11/7/2023	Company Appeal(Companies Act)	710102059532023		MUJAHID VS U P BONE MILLS PRIVATE LIMITED	Sec 252 (3)	14/07/2023	prayer appellat sign missed	Vishal
72	11/7/2023	Company Appeal(Companies Act)	710102059182023		MUJAHID VS U P BONE MILLS PRIVATE LIMITED	Sec 252 (1) - By Government Body	14/07/2023	prayer appellat sign missed	PUNEET
73	11/7/2023	Company Appeal(Companies Act)	710102059172023		MUJAHID VS U P BONE MILLS PRIVATE LIMITED	Sec 252 (1) - By Government Body	18/07/2023	prayer appellat sign missed	PUNEET
74	11/7/2023	Contempt Petition (IBC)	710102059322023		PRAMA HIKVISION INDIA PRIVATE LIMITED VS PMS-COM-PRO (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/07/2023	section wrong according in index list of date and brief synopsis missed	RAVIKUMAR
75	11/7/2023	Company Appeal(Companies Act)	710102059242023		PRAMA HIKVISION INDIA PRIVATE LIMITED VS PMS-COM-PRO (INDIA) PRIVATE LIMITED	Sec 252 (1) - By Government Body	18/07/2023	prayer appellat sign missed	PUNEET
76	11/7/2023	Company Appeal(Companies Act)	710102059142023		PRAMA HIKVISION INDIA PRIVATE LIMITED VS PMS-COM-PRO (INDIA) PRIVATE LIMITED	Sec 252 (1) - By Government Body	18/07/2023	prayer appellat sign missed	PUNEET

77	11/7/2023	Company Petition (Companies Act)	710102059362023		SMT.ANJU GOEL VS M/S RAD ELAN DISTRIBUTORS PVT. LTD.	Sec. 241(1)	18/07/2023	due payment section 242,213,149(10),149(11), 118 and 119 65 page not clear MOA AOA Missed And master data missed	ROHIT GOEL
78	12/7/2023	Company Appeal(Companies Act)	710102059832023		SMT.ANJU GOEL VS M/S RAD ELAN DISTRIBUTORS PVT. LTD.	Sec 252 (3)	18/07/2023	wrong MOA And AOA and master data	Siddharth Batra
79	11/7/2023	Company Appeal(Companies Act)	710102059122023		SMT.ANJU GOEL VS M/S RAD ELAN DISTRIBUTORS PVT. LTD.	Sec 252 (1) - By Government Body	18/07/2023	prayer appellant sign missed	PUNEET
80	11/7/2023	Company Petition IB (IBC)	710102059282023		BANK OF MAHARASHTRA VS DHARMBIR SINGH	Section 95(1)	13/07/2023	Pg-32,86,87,88,91 not clear form-2 missed wrong jurisdiction	VK GUPTA
81	12/7/2023	Company Appeal(Companies Act)	710102059982023		BANK OF MAHARASHTRA VS DHARMBIR SINGH	Sec 252 (1) - By Government Body	18/07/2023	prayer appellant sign missed	PUNEET
82	12/7/2023	Company Appeal(Companies Act)	710102059842023		BANK OF MAHARASHTRA VS DHARMBIR SINGH	Sec 252 (3)	18/07/2023	MOA, AOA, stk 7 and master data wrong company	Siddharth Batra
83	12/7/2023	Company Petition IB (IBC)	710102059902023		INTEGRATED DATA BASES INDIA LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	21/07/2023	affdavit address mismatch Pg-28,60 to 69,71 to 78, 95 to 122, 165 to 173, not clear	Rishabh Singh
84	13/07/2023	Company Petition (Companies Act)	710102060492023		EDCORPS MANAGEMENT SERVICES PRIVATELIMITED VS ROC DELHI	Sec 252 (1)	18/07/2023	online portal petitioner detail missed kindly all pdf merge in final pdf and upload	PANKAJ
85	14/07/2023	Company Appeal(Companies Act)	710102060682023		EDCORPS MANAGEMENT SERVICES PRIVATELIMITED VS ROC DELHI	Sec. 58(3)	18/07/2023	case type wrong, list of date and synopsis missed affidavit up and notary chandigarh wrong file please come to registry	Nikhil
86	13/07/2023	Company Petition (Companies Act)	710102060502023		EMTEX ENGINEERING PRIVATE LIMITED VS ROC DELHI	Sub-Section (1) Of Section 66.	18/07/2023	page 83-90,93-105,111-117,125,138-140,174-181,186-193,216-218	RAJEEV
87	14/07/2023	Company Petition (Companies Act)	710102060802023		LT COL K DHODY VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	19/07/2023	wrong file	Lt Col K
88	14/07/2023	Company Petition IB (IBC)	710102061012023		NARESH KUMAR GOEL VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	20/07/2023	wrong choose location please choose location chandigarh	Naresh Kumar Goel
89	14/07/2023	Contempt Petition (IBC)	710102060902023		M/S SWIFT SECURITAS PVT LTD VS M/S ENTERTAINMENT CITY LIMITED	Rule 11 of NCLT, 2016	21/07/2023	Section not mention in index, memo parties are not mention in index, services are also not mention in index.	Navin

100	24/03/2023	Interlocutory Application (I.B.C)	710102027742023	COMPANY PETITION IB (IBC)/943(PB)2020	CENTRAL WAREHOUSING CORPORATION VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	21/07/2023	Date and Sign Missing on Index, (ALL Three Volumes) Memo of Parties Also Missing, page no.-40-42,360-361,364,393-402,405-407,412-416,418,422,424-425,430-457 not clear pages and CENTRAL WAREHOUSING CORPORATION detail incomplete online portal	Apoorv Shukla
101	29/03/2023	Interlocutory Application (I.B.C)	710102029162023	COMPANY PETITION IB (IBC)/2454(ND)2019	AMIT KOTHARI & ANR. VS RAVI BANSAL	Sec 60(5)	20/07/2023	memo of party missing	Dhruva Vig
102	7/4/2023	Interlocutory Application (I.B.C)	710102031802023	COMPANY PETITION IB (IBC)/2688(ND)2019	BRIJESH SINGH BHADAURIYA VS MR. RAJEEV GUPTA SUSPENDED DIRECTOR OF	Sec 66(1)	19/07/2023	section wrong according your pdf respondents details not according to mop on online portal	Vishal
103	14/04/2023	Interlocutory Application (I.B.C)	710102034502023	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS MR. RAJEEV GUPTA SUSPENDED DIRECTOR OF	Sec 60(5)	20/07/2023	Respondent detail missing on online portal Page no 45 not readable	Pankaj
104	29/04/2023	Company Application(Companies Act)	710102039872023	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Rule 11 of NCLT	20/07/2023	all applicants and respondents details missing on online portal	Neha Kapoor
105	12/5/2023	Interlocutory Application (I.B.C)	710102043432023	COMPANY PETITION IB (IBC)/945(PB)2020	BANSAL DIAMONDS PRIVATE LIMITED REETESH KUMAR AGARWAL LIQUIDATOR VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions-IBC	18/07/2023	Page no. Not Mentioned In Index, Sign Application Every page Properly	ISWAR
106	15/05/2023	Restoration Application (IBC)	710102044182023	COMPANY PETITION IB (IBC)/1083(PB)2018	CHANDAR PRAKASH VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL)	Application under any other provisions-IBC	13/07/2023	main case wrong link and counsel detail missing in index	DILIP
107	15/05/2023	Restoration Application (IBC)	710102044192023	COMPANY PETITION IB (IBC)/1083(PB)2018	MANISHA GUPTA VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL)	Application under any other provisions-IBC	13/07/2023	main case wrong link and counsel detail missing in index	DILIP
108	15/05/2023	Restoration Application (IBC)	710102044202023	COMPANY PETITION IB (IBC)/1083(PB)2018	TIRPTI DEVI VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL)	Application under any other provisions-IBC	13/07/2023	counsel detail missing in index and main case wrong link	DILIP

109	19/05/2023	Interlocutory Application (I.B.C)	710102045702023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS DILIP TRADING CO.	Sec 49(2)	19/07/2023	mobile no. missing index and memo of parties, date mobile no email missing on prayer mobile no missing in vakalatnama	Khushboo Shah
110	24/05/2023	Interlocutory Application (I.B.C)	710102046932023	COMPANY PETITION IB (IBC)/237(PB)2022	KUNWARPREET SINGH RESOLUTION PROFESSIONAL VS DILIP TRADING CO.	Sec 60(5)	20/07/2023	mobile email missing or tickets paste blank side on vakalatnama	Kunwarpreet Singh
111	26/05/2023	Interlocutory Application (I.B.C)	710102047722023	COMPANY PETITION IB (IBC)/48(PB)2020	KUMAR GAURAV VS CS VEKAS KUMAR GARG	Sec 60(5)	20/07/2023	page no.21-43 not clear pages page 65 in hindi, sign missing page 8 to 10	SIDDHARTH TEWARI
112	29/05/2023	Interlocutory Application (I.B.C)	710102048522023	COMPANY PETITION IB (IBC)/54(ND)2022	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS MAHENDRA KUMAR JAJOO	Sec 60(5)	21/07/2023	index date missing, affidavit address mismatch with notary	ANAND
113	29/05/2023	Interlocutory Application (I.B.C)	710102048492023	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS BHA ASSOCIATES PVT. LTD.	Application under any other provisions- IBC, Regulation 44(2), Liquidation process Regulation, 2016	21/07/2023	mobile email missing on vakalatnama	Prashant Kashyap
114	29/05/2023	Interlocutory Application (I.B.C)	710102048512023	COMPANY PETITION IB (IBC)/40(ND)2022	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS BRINDA JAJOO	Sec 60(5)	21/07/2023	affidavit address mismatch from notary	ANAND
115	30/05/2023	Interlocutory Application (I.B.C)	710102048852023	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(ND)2022	RITU RASTOGI VS ENN TEE INTERNATIONAL LIMITED	Application under any other provisions- IBC	21/07/2023	Index memo of parties missing council details missing in prayer date sign stamp mobile email missing on vakalatnama	Mr. Nitin Kumar
116	26/05/2023	Interlocutory Application (I.B.C)	710102047912023	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS MDS TELEMATICS PVT LTD	Rule 11 of NCLT, 2016	20/07/2023	Please mismatch name with online portal MDS TELEMATICS PVT LTD MSD TELEMATICS PVT LTD	achint kumar
117	5/6/2023	Restoration Application (IBC)	710102050662023	COMPANY PETITION IB (IBC)/681(ND)2021	LEO TIMBER PRIVATE LIMITED VS MDS TELEMATICS PVT LTD	Rule 11 of NCLT, 2016	13/07/2023	memo of party missing, Place Affidavit After Stamp Due Payment for Another Section Proof of service Missing	Anurag
118	6/6/2023	Interlocutory Application (I.B.C)	710102050932023	COMPANY PETITION IB (IBC)/375(PB)2018	NEHA MEHRA THROUGH VANI RATHEE VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	17/07/2023	Page -47B Typed Copy Missing	Anjali Tiwari

119	8/6/2023	Cross Application (IBC)	710102051782023	COMPANY PETITION IB (IBC)/923(PB)2018	SUNIL HANDA AND ORS VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	20/07/2023	page no.21-22,32-33,38,42,44, not clear page and court fee missing and ticket not allowed mid on vakalatnama and case type wrong and memo party missing	Akhilak
120	8/6/2023	Interlocutory Application (I.B.C)	710102051722023	COMPANY PETITION IB (IBC)/923(PB)2018	SUNIL HANDA AND ORS VS SUREKHA BHANDARI	Sec 60(5)	20/07/2023	memo party missing and section wrong according your pdf and page no.25,41,45,47,60, not clear page and	Akhilak
121	8/6/2023	Restoration Application (IBC)	710102051792023	COMPANY PETITION IB (IBC)/64(PB)2017	STATE OF UTTAR PRADESH COMMERCIL TAX DEPARTMENT VS HUZEFA FAKHRI SITABKHAN LIQUIDATOR OF SHILPI CABLE TECHNOLOGIES LTD.	Rule 11 of NCLT, 2016	17/07/2023	Application not signed in prayer, Annexures not attested as True Copy, Authorisation not filed.	Niraj Dubey
122	8/6/2023	Interlocutory Application (I.B.C)	710102051622023	COMPANY PETITION IB (IBC)/48(PB)2020	RAHUL AWASTHI VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	19/07/2023	email mobile missing on index mop application	DR. ASHUTOSH
123	8/6/2023	Interlocutory Application (I.B.C)	710102051662023	COMPANY PETITION IB (IBC)/48(PB)2020	SUDHIR MAHAJAN VS JAIPURIA BUILDCON PVT. LTD.	Sec 60(5)	19/07/2023	counsel detail missing in prayer index memo of parties (Contact No. and Email).	DR. ASHUTOSH
124	8/6/2023	Company Appeal (IBC)	710102051862023	COMPANY PETITION IB (IBC)/307(ND)2019	M/S OM RETAIL VS ANIL KOHLI	Sec 42	13/07/2023	Case type Wrong (Choose Company Appeal) and mail id missing In Index. and Prayer Also. R-1 Is Not Added In Online Portal Delete Additional Vakalatnama &&& Affidavit.	RUPESH
125	8/6/2023	Restoration Application (Companies Act)	710102051812023	COMPANY PETITION (COMPANIES ACT)/113(PB)2021	AMANDA DESIREE BROWN VS WMW	Rule 11 of NCLT	13/07/2023	page no.11-19 not clear page and affidavit address mismatch of stamp paper and page number missing after 29 page and place missing in index and nclt order missing	Rajiv Bakshi
126	12/6/2023	Interlocutory Application (I.B.C)	710102052532023	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS ESSAR POWER JHARKHAND LIMITED	Sec 60(5)	20/07/2023	Only mention Liquidator Name as Applicant In Online Portal any other name of applicant and respondent remove	Sanampreet
127	9/6/2023	Interlocutory Application (I.B.C)	710102051972023	COMPANY PETITION IB (IBC)/1088(PB)2020	MR. PARDEEP KUMAR SETHI VS ESSAR POWER JHARKHAND LIMITED	Sec 60(5)	13/07/2023	welfare and court fee missing in vakalanama	Khushboo Shah

128	10/6/2023	Interlocutory Application (I.B.C)	710102052302023	COMPANY PETITION IB (IBC)/440(ND)2021	INDERJEET ARORA AND SONS HUF VS LOGIX INFRATECH PRIVATE LIMITED THROUGH INTERIM RESOLUTION PROFESSIONAL MR MANOHAR LAL VIJ	Sec 60(5)	19/07/2023	Anil Kaushal name mention as petitioner place of inderjet arora	Joel
129	10/6/2023	Interlocutory Application (I.B.C)	710102052242023	COMPANY PETITION IB (IBC)/342(ND)2017	MOHIT CHAWLA VS LOGIX INFRATECH PRIVATE LIMITED THROUGH INTERIM RESOLUTION PROFESSIONAL MR MANOHAR LAL VIJ	Sec 54(1)	13/07/2023	ticket not allowed mid on vakalatnama and page no. 67 has vakalatnama and index is power of attorney	PULKIT GOYAL
130	13/06/2023	Interlocutory Application (I.B.C)	710102052752023	COMPANY PETITION IB (IBC)/2095(ND)2019	MUKESH GUPTA LIQUIDATOR VS LOGIX INFRATECH PRIVATE LIMITED THROUGH INTERIM RESOLUTION PROFESSIONAL MR MANOHAR LAL VIJ	Application under any other provisions-IBC	13/07/2023	sign missing in application page and true copy missing in annexure page and page number missing in application page	ABHISHEK
131	10/6/2023	Interlocutory Application (I.B.C)	710102052322023	COMPANY PETITION IB (IBC)/440(ND)2021	RAVEESHA REALCOM PRIVATE LIMITED VS LOGIX INFRATECH PRIVATE LIMITED THROUGH INTERIM RESOLUTION PROFESSIONAL MR MANOHAR LAL VIJ	Sec 60(5)	19/07/2023	Anil Kaushal name mention as petitioner place of raveesh realcon	Joel
132	10/6/2023	Interlocutory Application (I.B.C)	710102052352023	COMPANY PETITION IB (IBC)/440(ND)2021	SHEIKH IMRAN VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	19/07/2023	Anil Kaushal name mention as petitioner place of seikh imran in online portal	Joel
133	13/06/2023	Miscellaneous Application (IBC)	710102052762023	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/07/2023	case type wrong and applicant detail incomplete online portal and sign missing in application page and stamp and affidavit not notarize and true copy missing	PANKAJ NARANG
134	13/06/2023	Interlocutory Application (I.B.C)	710102052872023	COMPANY PETITION IB (IBC)/470(ND)2019	LIC HOUSING FINANCE LIMITED VS DURHA VITRAK PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/07/2023	section wrong mention on online portal. Section Mismatch Choose Correct Section In pdf &&& Technically	Sharad Tyagi

135	14/06/2023	Restoration Application (IBC)	710102052922023	COMPANY PETITION IB (IBC)/1744(ND)2019	DHRUVA CHOUDHARY VS DEBASHISH NANDA	Rule 11 of NCLT, 2016	13/07/2023	petitioner and respondent detail not fill online portal and sign missing in application page and affidavit back date and true copy missing in annexure page and stamp paper not notarize	Rakesh
136	15/06/2023	Interlocutory Application (I.B.C)	710102053232023	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA	Sec 60(5)	20/07/2023	Applicant respondent details fill on line portal according to mop	Pankaj
137	17/06/2023	Interlocutory Application (IBC)	710102053752023	COMPANY PETITION IB (IBC)/559(PB)2017	PADIA TIMBER CO. (P) LTD. VS BANK OF BARODA	Sec 60(5)	20/07/2023	Applicant respondent details fill on line portal according to mop	Pankaj
138	16/06/2023	Restoration Application (IBC)	710102053612023	COMPANY PETITION IB (IBC)/256(ND)2023	BURLINGTON FINANCE LTD. VS SMW METAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/07/2023	memo party not mention in index and section wrong according your pdf and and counsel e-mail id and phone no. missing in index and memo party and prayer and counsel detail missing in memo party and prayer place date missing in index and prayer Documents Not Upload Properly	CUSTOS
139	17/06/2023	Interlocutory Application (I.B.C)	710102053762023	COMPANY PETITION IB (IBC)/559(PB)2017	PADIA TIMBER VS M/S PADIA TIMBER COMPANY PVT. LTD.	Sec 60(5)	20/07/2023	Applicant respondent details fill on line portal according to mop	Pankaj
140	27/06/2023	Restoration Application (Companies Act)	710102055322023	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/123(ND)2022	MANIPURA COMMERCIAL PRIVATE LIMITED VS M/S PADIA TIMBER COMPANY PVT. LTD.	Rule 11 of NCLT	20/07/2023	page no. missing in index and all respondent detail not fill online portal and welfare and date court fee rs.1 missing in vakaltanama and if verified in delhi address should also be delhi in affidavit	Rajesh Kumar
141	30/06/2023	Interlocutory Application (I.B.C)	710102055852023	COMPANY PETITION IB (IBC)/776(ND)2021	AJIT GYANCHAND JAIN VS COST REALTORS PRIVATE LIMITED	Sec 60(5)	20/07/2023	delete respondent detail in online portal according to mop, page no 21 to 27, 39 to 41 not readable , true copy sign missing on annexure	Anwasha Dasgupta
142	3/7/2023	Interlocutory Application (I.B.C)	710102056622023	COMPANY PETITION IB (IBC)/1529(ND)2019	MS. BHARATI MALHOTRA VS MR. PRABHAKAR KUMAR	Sec 60(5)	18/07/2023	page no.20-21 not clear page	KARAN

143	4/7/2023	Interlocutory Application (I.B.C)	710102056902023	COMPANY PETITION IB (IBC)/250(ND)2023	ICICI PRUDENTIAL REAL ESTATE VS GOLFGREEN INFRA PVT LTD	Sec 49(2)	18/07/2023	all party in memo party should be on online portal and welfare Paste on Blank Space &&& Mention Date On Vakalatnama	Sidhath
144	4/7/2023	Interlocutory Application (I.B.C)	710102056752023	COMPANY PETITION IB (IBC)/595(ND)2022	SUMARSAI TECHNOLOGIES PRIVATE LIMITED VS ENERGY EFFICIENCY SERVICES LIMITED	Sec 60(5)	19/07/2023	Correct Section In Index and in Application Two IA Cannot be uploaded together	Debopriyo Moulik
145	6/7/2023	Interlocutory Application (I.B.C)	710102057682023	COMPANY PETITION IB (IBC)/1144(ND)2019	CHETAN GUPTA VS ENERGY EFFICIENCY SERVICES LIMITED	Application under any other provisions-IBC	19/07/2023	two reports are uploaded please separate file	ASHOK
146	7/7/2023	Interlocutory Application (I.B.C)	710102057792023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAJNEESH NAGAR VS DEBASHISH NANDA (RESOLUTION PROFESSIONAL)	Sec 60(5)	19/07/2023	Sign Missing after Index Debasis nanda Details Not Mentioned Properly in Online Portal	SHIKHAR
147	6/7/2023	Interlocutory Application (I.B.C)	710102057542023	COMPANY PETITION IB (IBC)/440(ND)2021	NITU PANDIT VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	19/07/2023	Anil Kaushal name mention as petitioner place of nitu pandit in online portal. Anil kaushal remove from respondent details from online portal	Joel
148	7/7/2023	Restoration Application (IBC)	710102058102023	COMPANY PETITION IB (IBC)/570(ND)2018	WOG TECHNOLOGIES PRIVATE LIMITED VS BASANT LAHARIA	Rule 11 of NCLT, 2016	18/07/2023	case type wrong	RAKESH MOHAN SHARMA
149	7/7/2023	Company Application(Companies Act)	710102057912023	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTISING PVT LTD	Rule 11 of NCLT	21/07/2023	all applicant respondent fill online according to mop, section mention first page of application	Sanjana Saddy
150	6/7/2023	Interlocutory Application (I.B.C)	710102057562023	COMPANY PETITION IB (IBC)/1440(ND)2018	UNION BANK OF INDIA VS KWALITY LIMITED	Sec 60(5)	18/07/2023	Page no. 14 Declaration Not Signed and Verified Page no. 23 to 60 True copy sign Missing	EKTA CHOUDHARY
151	7/7/2023	Interlocutory Application (I.B.C)	710102057822023	COMPANY PETITION IB (IBC)/79(ND)2021	UNION BANK OF INDIA VS MANSFIELD POWER & INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	21/07/2023	affidavit address mismatch with notary applicant respondent details fill according to mop, sign missing on application all pages	EKTA CHOUDHARY
152	8/7/2023	Interlocutory Application (I.B.C)	710102058362023	COMPANY PETITION IB (IBC)/589(PB)2020	ANIL SYAL VS MANSFIELD POWER & INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions-IBC	13/07/2023	True copy sign missing on annexures.	MANOHAR MALIK

153	8/7/2023	Interlocutory Application (I.B.C)	710102058422023	COMPANY PETITION IB (IBC)/1032(ND)2018	PUNJAB NATIONAL (INTERNATIONAL) BANK VS M/S.SUPERIOR INDUSTRIES LTD.	Rule 11 of NCLT, 2016	21/07/2023	all party in memo party should be on online portal ticket not allowed mid on vakalatnama	Ankur Goel
154	8/7/2023	Interlocutory Application (I.B.C)	710102058462023	COMPANY PETITION IB (IBC)/440(ND)2021	RAHUL SHARMA VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	13/07/2023	Merge in one pdf all documents Email missing on index, Application all pages sign, Notary missing on stamp, Affidavit back date	Atul Kumar Singh
155	8/7/2023	Interlocutory Application (I.B.C)	710102058382023	COMPANY PETITION IB (IBC)/1416(ND)2018	R K SILK MILLS INDIA LIMITED VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	13/07/2023	True copy sign missing on annexures.	Prashant
156	9/7/2023	Interlocutory Application (I.B.C)	710102058692023	COMPANY PETITION IB (IBC)/22(PB)2018	RAJ DEO CHAUDHARY VS SANJAY KUMAR SINGH	Sec 60(5)	13/07/2023	Index missing, e mail mobile sign details missing on memo of parties and application, sign missing on application every page, page 35 not readable, email missing on vakalatnama, True copy sign missing on annexures	Mayank Mittal
157	10/7/2023	Interlocutory Application (I.B.C)	710102058912023	COMPANY PETITION IB (IBC)/882(ND)2020	ARUN KUMAR SINGH NEGI VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	13/07/2023	Date Mobile missing on index, memo of parties, application,sign on application all pages notary missing on affidavit,Sign advocate fees 25 court fees 3 missing on vakalatnama, True copy sign missing on annexures.	Ujwala Uppaluri
158	11/7/2023	Interlocutory Application (I.B.C)	710102059042023	COMPANY PETITION IB (IBC)/923(ND)2019	DEBASHISH NANDA VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	13/07/2023	date missing after prayer, page no. 72,73,75,76,77 not clear	Adya
159	8/7/2023	Miscellaneous Application(Companies Act)	710102058622023	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS BE DEVICE ENGINEERING PVT. LTD.	Sec 241 (2)	13/07/2023	case type wrong	Pawan Kumar Agrawal
160	11/7/2023	Interlocutory Application (I.B.C)	710102059032023	INTERLOCUTORY APPLICATION (I.B.C)/684(ND)2022	AFA EXPORTS PRIVATE LIMITED VS ROC NEW DELI	IBC Section 59	13/07/2023	Case Type Wrong, date pace missing on index	BRIJ
161	10/7/2023	Interlocutory Application (I.B.C)	710102058892023	COMPANY PETITION IB (IBC)/525(ND)2017	ANUP KUMAR VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Application under any other provisions- IBC	20/07/2023	page no.20-21,30-31,35,53-66,76-83 not clear page and page number missing after 21 page	Anup Kumar

162	10/7/2023	Interlocutory Application (I.B.C)	710102058732023	COMPANY PETITION IB (IBC)/375(PB)2018	SATYA PRAKASH GUPTA VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Sec 60(5)	13/07/2023	Memo of parties missing, true copy missing on annexures	Satya Prakash Gupta
163	10/7/2023	Company Application(Companies Act)	710102058982023	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	JPS CHADHA VS JPS CHADHA	Sec 241 (2)	14/07/2023	NEED TO ADDITIONAL FILE	Ashutosh
164	11/7/2023	Interlocutory Application (I.B.C)	710102059052023	COMPANY PETITION IB (IBC)/879(ND)2019	SANJIV KUMAR ARORA VS JPS CHADHA	Application under any other provisions-IBC	14/07/2023	date missing in affidavit and Sanjiv Kumar Arora detail incomplete online portal	ABHAY
165	7/7/2023	Interlocutory Application (I.B.C)	710102058212023	COMPANY PETITION IB (IBC)/638(ND)2021	ANKIT GOEL RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS JPS CHADHA	Sec 12(2)	17/07/2023	Applicant Detail Not Added In Online Portal Pages Mismatch with index	aditya gauri
166	11/7/2023	Interlocutory Application (I.B.C)	710102059092023	COMPANY PETITION IB (IBC)/96(ND)2023	GAURAV KATIYAR VS BRIJESH KUMARI	Application under any other provisions-IBC	14/07/2023	GAURAV KATIYAR detail incomplete online portal	RISHABH JAIN
167	10/7/2023	Interlocutory Application (I.B.C)	710102058832023	COMPANY PETITION IB (IBC)/59(PB)2018	ARVIND GARG VS BRIJESH KUMARI	Application under any other provisions-IBC	14/07/2023	page no.23-24,114 not clear page	Arvind Garg
168	11/7/2023	Interlocutory Application (I.B.C)	710102058992023	COMPANY PETITION IB (IBC)/233(ND)2022	DEVENDRA UMRAO VS ATTAR SINGH	Sec 66(1)	14/07/2023	section wrong and applicant and respondent detail incomplete and page no.95 not clear page	Devendra
169	11/7/2023	Interlocutory Application (I.B.C)	710102059102023	COMPANY PETITION IB (IBC)/94(ND)2023	GAURAV KATIYAR VS ROHIT SINGH	Application under any other provisions-IBC	14/07/2023	petitioner & respondents name not match with soft copy	RISHABH JAIN
170	8/7/2023	Company Appeal (IBC)	710102058582023		INDIAN BANK VS ABHIT SUD	Section 95(1)	20/07/2023	case type wrong IRP certificate missed true copy sign missed ticket not allowed on vakalatnma pdf not allowed pdf not clear	RAJESH KUMAR GAUTAM
171	11/7/2023	Interlocutory Application (I.B.C)	710102059082023	COMPANY PETITION IB (IBC)/95(ND)2023	GAURAV KATIYAR VS ARUN SINGH @ARUN KUMAR	Application under any other provisions-IBC	14/07/2023	main case wrong	RISHABH JAIN
172	11/7/2023	Interlocutory Application (I.B.C)	710102059022023	COMPANY PETITION IB (IBC)/189(ND)2017	RAKESH KUMAR GUPTA VS ARUN SINGH @ARUN KUMAR	Application under any other provisions-IBC	14/07/2023	liquidator detail incomplete online portal	ABHAY
173	10/7/2023	Interlocutory Application (I.B.C)	710102058962023	COMPANY PETITION IB (IBC)/614(ND)2017	MR. PARAMJEET SINGH BHATIA VS ARUN SINGH @ARUN KUMAR	Regulation 44(2), Liquidation process Regulation, 2016	20/07/2023	section wrong case type wrong	ABHISHEK
174	11/7/2023	Restoration Application (IBC)	710102059212023	COMPANY PETITION IB (IBC)/423(ND)2022	KAVINDRA KUMAR & ORS VS DESEIN PRIVATE LIMITED	Application under any other provisions-IBC	13/07/2023	Add All the Parties (Applicant &&& Respondent) On Online Portal According to your Memo of Parties	KUNAL ANAND

175	12/7/2023	Interlocutory Application (I.B.C)	710102059772023	COMPANY PETITION IB (IBC)/1581(ND)2019	BHADOHI INDUSTRIAL DEVELOPMENT AUTHORITY VS PRADEEP UPADHYAY LIQUIDATOR FOR THE CORPORATE DEBTOR	Sec 42	14/07/2023	wrong filed	Shivam
176	11/7/2023	Interlocutory Application (I.B.C)	710102059412023	COMPANY PETITION IB (IBC)/2607(PB)2019	DURGA DAS AGRAWAL VS PRADEEP UPADHYAY LIQUIDATOR FOR THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	14/07/2023	applicant detail incomplete online portal	Shivam Gautam
177	11/7/2023	Interlocutory Application (I.B.C)	710102059342023	COMPANY PETITION IB (IBC)/274(PB)2019	DEBASHISH NANDA VS PRADEEP UPADHYAY LIQUIDATOR FOR THE CORPORATE DEBTOR	Application under any other provisions-IBC	14/07/2023	e-mail and phone number missing in index	Adya
178	11/7/2023	Interlocutory Application (I.B.C)	710102059422023	COMPANY PETITION IB (IBC)/2503(ND)2019	DURGA DAS AGRAWAL VS PRADEEP UPADHYAY LIQUIDATOR FOR THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	14/07/2023	rp detail incomplete online portal	Shivam Gautam
179	11/7/2023	Interlocutory Application (I.B.C)	710102059222023	COMPANY PETITION IB (IBC)/710(PB)2019	ARYAN SHARMA VS MANOJ KULSHRESTHA (RP)	Sec 60(5)	14/07/2023	phone no. and e-mail id missing in index and page no.47,49-122, not clear page	DILIP
180	11/7/2023	Company Application(Companies Act)	710102059262023	COMPANY PETITION (COMPANIES ACT)/41(PB)2019	MS. SHAINA VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Rule 11 of NCLT	14/07/2023	all respondent detail not fill online portal	vidit jain
181	11/7/2023	Interlocutory Application (I.B.C)	710102059392023	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS CONTAINER CORPORATION OF INDIA LIMITED	Rule 11 of NCLT, 2016	14/07/2023	memo party missing and section wrong	Abhishek Swarup
182	11/7/2023	Interlocutory Application (I.B.C)	710102059462023	COMPANY PETITION IB (IBC)/1023(ND)2018	VIVEK PARTI VS CONTAINER CORPORATION OF INDIA LIMITED	Application under any other provisions-IBC	14/07/2023	vakalatnama not clear and court fee missing	VIVEK
183	11/7/2023	Interlocutory Application (I.B.C)	710102059502023	COMPANY PETITION IB (IBC)/654(ND)2021	SATYENDRA SHARMA (3RD QUARTERLY PROGRESS REPORT_RELIABLE FINANCE CORPN PVT LTD) VS CONTAINER CORPORATION OF INDIA LIMITED	Application under any other provisions-IBC	14/07/2023	, Liquidator detail name and detail missing online portal	MOHD NAZIM KHAN

184	12/7/2023	Company Application(Companies Act)	710102059732023	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	PRIYANKA MIGLANI VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	17/07/2023	affidavit address please mention present delhi	PERVINDER
185	11/7/2023	Interlocutory Application (I.B.C)	710102059472023	COMPANY PETITION IB (IBC)/49(PB)2017	S K MATHUR LIQUIDATOR VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Application under any other provisions-IBC	17/07/2023	Page no 19 to 22 not signed and last page of report without liquidator details	SATISH KUMAR MATHUR
186	12/7/2023	Interlocutory Application (I.B.C)	710102059782023	COMPANY PETITION IB (IBC)/89(ND)2018	MAHADKAR CONSTRUCTIONS PVT. LTD. VS M PLZZAS AND EATS INDIA PVT LTD	Sec 60(5)	17/07/2023	e-mail id and place missing in index and section not mention in index and sign missing in application page and page no.12,28,29, hindi page	GAURAV GOEL
187	11/7/2023	Interlocutory Application (I.B.C)	710102059612023	COMPANY PETITION IB (IBC)/304(ND)2022	DEVENDRA UMRAO VS M PLZZAS AND EATS INDIA PVT LTD	Sec 60(5)	17/07/2023	devendra umrao detail incomplete online portal and memo party	Devendra
188	12/7/2023	Interlocutory Application (I.B.C)	710102059652023	COMPANY PETITION IB (IBC)/144(PB)2017	ANIL KOHLI LIQUIDATOR FOR S R FOILS AND TISSUE LIMITED VS M PLZZAS AND EATS INDIA PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	14/07/2023	Main case wrong,	ABHISHEK
189	11/7/2023	Interlocutory Application (I.B.C)	710102059442023	COMPANY PETITION IB (IBC)/996(ND)2020	VIVEK SWAROOP VS VINAY KUMAR SINGHAL	Rule 11 of NCLT, 2016	14/07/2023	Date missing after index and memo of party, date missing after prayer, page no. 49,50 not clear, Rs 25 welfare and Rs.3 Court fees missing in Vakalatnama	CHANDRA
190	11/7/2023	Interlocutory Application (I.B.C)	710102059512023	COMPANY PETITION IB (IBC)/996(ND)2020	LALIT SINGLA VS VINAY KUMAR SINGHAL	Rule 11 of NCLT, 2016	14/07/2023	page no.45-55 not clear page and welfare and court fee missing	CHANDRA
191	11/7/2023	Miscellaneous Application(Companies Act)	710102059592023	COMPANY PETITION (COMPANIES ACT)/114(ND)2023	REKHA SAXENA VS GLADE DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT	17/07/2023	case type wrong and section wrong and all respondent detail not fill online portal and page no. missing after 50 page	vidit jain
192	12/7/2023	Interlocutory Application (I.B.C)	710102059802023	COMPANY PETITION IB (IBC)/132(ND)2023	SANDEEP KUMAR BHATT VS NITISH KUMAR ARORA	Application under any other provisions-IBC	17/07/2023	phone no. missing in index	Sandeep
193	12/7/2023	Interlocutory Application (I.B.C)	710102059762023	COMPANY PETITION IB (IBC)/1581(ND)2019	BHADOHI INDUSTRIAL DEVELOPMENT AUTHORITY VS PRADEEP UPADHYAY LIQUIDATOR FOR THE CORPORATE DEBTOR	Sec 42	17/07/2023	case type wrong	Shivam

194	12/7/2023	Company Application(Companies Act)	710102059672023	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SANJAY SINGAL& ANR VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	17/07/2023	mail id and phone no. missing in index and page no.62, not clear page	Kumar Avinash
195	12/7/2023	Interlocutory Application (I.B.C)	710102059882023	COMPANY PETITION IB (IBC)/64(PB)2017	SCORCHERS SERVICES I PVT LTD VS MANISH GOEL	Rule 11 of NCLT, 2016	17/07/2023	main case wrong	Harsimran Singh
196	12/7/2023	Interlocutory Application (I.B.C)	710102059952023	COMPANY PETITION IB (IBC)/532(PB)2016	SANDEEP GOEL VS MANISH GOEL	Application under any other provisions-IBC	17/07/2023	page no.1 ,12,18,not clear pages	SANDEEP
197	12/7/2023	Interlocutory Application (I.B.C)	710102059992023	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS MANISH GOEL	Sec 60(5)	19/07/2023	heading of master index wrong, respondent detail fill in online portal affidavit address incomplete(G)	Pankaj
198	10/7/2023	Interlocutory Application (I.B.C)	710102058762023	COMPANY PETITION IB (IBC)/2607(PB)2019	DURGA DAS AGRAWAL VS MR. MUKESH KUMAR	Sec 43(1) r/w Sec 44 (1)	13/07/2023	Page no 69 to 79 or 95 to 152 not readable plz rescan clearly	Shivam Gautam
199	13/07/2023	Company Application(Companies Act)	710102060292023	COMPANY PETITION (COMPANIES ACT)/67(ND)2020	ASAY FOODS AND BEVERAGES LLP VS ASAY FOODS AND BEVERAGES LLP	Rule 11 of NCLT	19/07/2023	ASAY FOODS AND BEVERAGES LLP applicant plz remove respondent side SUPER MILK PRODUCTS PVT. LTD.respondent plz remove petitioner side	Wamika
200	12/7/2023	Interlocutory Application (I.B.C)	710102059922023	COMPANY PETITION IB (IBC)/1683(ND)2018	SUNIL KUMAR JAIN RP VS ILEARN FINANCE ACADEMY PRIVATE LIMITED	Rule 11 of NCLT, 2016	17/07/2023	page no.6,8,27,28,43-44 not clear pages and page .no 63-64 missing page and need to sign every page in application and true copy sign missing in annexure page	SUNIL
201	13/07/2023	Restoration Application (IBC)	710102060272023	COMPANY PETITION IB (IBC)/334(ND)2018	DHARMENDRA KUMAR GUPTA VS M/S MSX MALL PVT LTD	Rule 11 of NCLT, 2016	18/07/2023	ALL PARTYS IN MEMO PARTY SHOULD BE ON ONLINE PORTAL AND DUE PAYEMTN OTHER SETION AND NEED TO SIGN EVERY PAGE IN APPLICATION	Dhruv Gupta
202	12/7/2023	Interlocutory Application (I.B.C)	710102059912023	COMPANY PETITION IB (IBC)/334(ND)2018	PRAVEEN BANSAL VS M/S MSX MALL PVT LTD	Application under any other provisions-IBC	17/07/2023	wrong file	Shashwat Anand
203	12/7/2023	Interlocutory Application (I.B.C)	710102059862023	COMPANY PETITION IB (IBC)/64(PB)2017	SCORCHERS SERVICES I PVT LTD VS MANISH GOEL	Rule 11 of NCLT, 2016	17/07/2023	main case wrong	Harsimran Singh
204	12/7/2023	Interlocutory Application (I.B.C)	710102059872023	COMPANY PETITION IB (IBC)/64(PB)2017	SCORCHERS SERVICES I PVT LTD VS RCI INDUSTRIES AND TECHNOLOGIES LIMITED	Rule 11 of NCLT, 2016	17/07/2023	memo party missing	Harsimran Singh

205	13/07/2023	Restoration Application (IBC)	710102060212023	COMPANY PETITION IB (IBC)/168(ND)2022	SKM CONTRACTOR AND SERVICES PRIVATE LIMITED VS JABALPUR MSW PRIVATE LIMITED	Sec 60(5)	17/07/2023	Case type wrong	Rachit
206	12/7/2023	Interlocutory Application (I.B.C)	710102060042023	COMPANY PETITION IB (IBC)/1045(ND)2020	M/S KAYCEE PHARMACEUTICALS VS MANOHAR LAL VIJ	Rule 11 of NCLT, 2016	17/07/2023	address missing in affidavit	Richa
207	12/7/2023	Interlocutory Application (I.B.C)	710102059962023	COMPANY PETITION IB (IBC)/2607(PB)2019	DURGA DAS AGRAWAL VS MR. MUKESH KUMAR	Sec. 45 (1)	17/07/2023	page no.66-144 not clear pages	Shivam Gautam
208	12/7/2023	Interlocutory Application (I.B.C)	710102060032023	COMPANY PETITION IB (IBC)/1045(ND)2020	M/S KAYCEE PHARMACEUTICALS VS MANOHAR LAL VIJ	Application under any other provisions-IBC	17/07/2023	case type wrong	Richa
209	13/07/2023	Interlocutory Application (I.B.C)	710102060172023	COMPANY PETITION IB (IBC)/276(ND)2019	SHIV PRAKASH MISHRA VS ATUL MITTAL	Sec 60(5)	18/07/2023	need to sign every page in application and page no.62,67-74, no clear pages and ticket not allowed mid on vakalatnama	Ashutosh
210	13/07/2023	Interlocutory Application (I.B.C)	710102060442023	COMPANY PETITION IB (IBC)/306(ND)2022	SHAIENDRA SINGH VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	17/07/2023	Page no.58,59,are cut, proof of service are not mention in index	ankur gupta
211	13/07/2023	Interlocutory Application (I.B.C)	710102060362023	COMPANY PETITION IB (IBC)/2607(PB)2019	DURGA DAS AGRAWAL VS MR. MUKESH KUMAR	Sec 66(1)	19/07/2023	section wrong according your pdf and page no.86-164 not clear page	Shivam Gautam
212	13/07/2023	Company Application(Companies Act)	710102060282023	COMPANY PETITION (COMPANIES ACT)/34(ND)2020	SUPER MILK PRODUCTS PVT. LTD. VS PRIME FOODS INC & ANR.	Rule 11 of NCLT	19/07/2023	all party in memo party should be on online portal correctly. PRIME FOODS INC. PRIME INTERGLOBE PRIVATE LIMITED both fill in petitioner side 1.SUPER MILK PRODUCTS PRIVATE LIMITED AGASTYA M. R. DALMIA SOHRAB SITARAM AMAN ARORA all fill in respondent side on online portal.	Wamika
213	13/07/2023	Interlocutory Application (I.B.C)	710102060392023	COMPANY PETITION IB (IBC)/1083(PB)2018	MR. RAVI SAWHNEY VS M/S. ADEL LANDMARKS LIMITED	Sec 60(5)	18/07/2023	merge into one pdf	Atul Kumar Singh
214	13/07/2023	Interlocutory Application (I.B.C)	710102060372023	COMPANY PETITION IB (IBC)/2970(ND)2019	ASHISH SINGH VS M/S. ADEL LANDMARKS LIMITED	Application under any other provisions-IBC	18/07/2023	mail id and phone no. and address missing in index and page no.23,25,27,17,19,21 not clear page	Ashish

215	13/07/2023	Interlocutory Application (I.B.C)	710102060232023	COMPANY PETITION IB (IBC)/3127(PB)2019	PRASHANTHA H.M. VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions-IBC	18/07/2023	date place missing in index and liquidator detail missing online portal and remove main case party from online portal	Vikram Singh Rathore
216	11/7/2023	Interlocutory Application (I.B.C)	710102059372023	COMPANY PETITION IB (IBC)/919(ND)2020	BEENA NIGAM AND ORS VS GYAN CHANDRA MISRA AND ANR	Sec 60(5)	18/07/2023	section wrong according your pdf in page no 8, Sign Application Every page properly	HARSHAL KUMAR
217	13/07/2023	Interlocutory Application (I.B.C)	710102060262023	COMPANY PETITION IB (IBC)/976(ND)2019	BIMAL KUMAR SHARMA VS VS MATRIX PRIVATE LIMITED	Application under any other provisions-IBC	19/07/2023	Respondent details fill online portal	ANURAG
218	11/7/2023	Interlocutory Application (I.B.C)	710102059552023	COMPANY PETITION IB (IBC)/513(ND)2020	JAI PRAKASH RAWAT VS VS MATRIX PRIVATE LIMITED	Sec 12(2)	14/07/2023	section wrong	KARAN
219	11/7/2023	Interlocutory Application (I.B.C)	710102059582023	COMPANY PETITION IB (IBC)/48(PB)2020	MRS. PALLAVI GUPTA & MR. PADAM THAKUR VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	14/07/2023	proof of service missing	Kartikeya
220	13/07/2023	Interlocutory Application (I.B.C)	710102060552023	COMPANY PETITION IB (IBC)/1017(ND)2020	PUNEET SAKHUJA LIQUIDATOR OF RSJ DEVELPERS PVT. LTD. VS JAIPURIA BUILDCON PVT. LTD	Application under any other provisions-IBC	18/07/2023	main case wrong	MILAN
221	15/07/2023	Interlocutory Application (I.B.C)	710102061322023	COMPANY PETITION IB (IBC)/1344(PB)2018	ALOK KUMAR AGARWAL LIQUIDATOR FOR NOIDA SOFTWARE TECHNOLOGY PARK LIMITED VS JAIPURIA BUILDCON PVT. LTD	Application under any other provisions-IBC	19/07/2023	welfare 25 Rs and 3 Rs court fee are missing on vakalatnama.	ABHISHEK
222	14/07/2023	Interlocutory Application (I.B.C)	710102061282023	COMPANY PETITION IB (IBC)/908(ND)2022	NARESH KUMAR MUNJAL VS MR. PRAVIN KUMAR MALHOTRA	19(2)	19/07/2023	date place missing in index	HONEY SATPAL
223	14/07/2023	Company Application(Companies Act)	710102060932023	COMPANY PETITION (COMPANIES ACT)/43(ND)2008	AKSHAT BHASKAR VS BHARAT BHASKAR	Rule 11 of NCLT	18/07/2023	All the petitioners have not signed the prayer and given affidavits. Annexures not attested as True copy.	Jaivardhan Jeph
224	14/07/2023	Interlocutory Application (I.B.C)	710102061002023	COMPANY PETITION IB (IBC)/923(PB)2018	RITU DAS VS RABINDRA KUMAR MINTRI	Sec 60(5)	18/07/2023	Vakalatnama are not clear.	Mohtashim Kibriya
225	14/07/2023	Company Application(Companies Act)	710102060732023	COMPANY PETITION (COMPANIES ACT)/40(PB)2022	PAWAN KUMAR AGGARWAL VS KOKO TAWA WELDING INDUSTRY PRIVATELIMITED	Rule 11 of NCLT	19/07/2023	if verified in chandigarh address should also be chandigarh in affidavit	Karanveer

226	13/07/2023	Interlocutory Application (I.B.C)	710102060512023	COMPANY PETITION IB (IBC)/245(ND)2022	EDUCOMP INFRASTRUCTURE & SCHOOL MANAGEMENT LTD. THROUGH CHAIRMAN OF MONITORING COMMITTEE VS MILLENNIUM EDUCATION FOUNDATION	Application under any other provisions-IBC	18/07/2023	NEED TO ADDITIONAL CONTACT TO REGISTRTRY	Hans Raj
227	13/07/2023	Interlocutory Application (I.B.C)	710102060572023	COMPANY PETITION IB (IBC)/908(ND)2020	VIMAL KUMAR VS MILLENNIUM EDUCATION FOUNDATION	Application under any other provisions-IBC	19/07/2023	Affidavit address in U.P but verified in Delhi plz correct or mention in affidavit address in presentally at Delhi	VIMAL
228	13/07/2023	Interlocutory Application (I.B.C)	710102060582023	COMPANY PETITION IB (IBC)/708(ND)2021	GAUTAM KUMAR VS AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	19/07/2023	memo party missing and need to sign every page in application and page no13-18,21-22 not clear page and true copy missing in annexure page and welfare and court fee missing	Saurabh Rajpal
229	14/07/2023	Interlocutory Application (I.B.C)	710102060772023	COMPANY PETITION IB (IBC)/248(ND)2019	KANTI MOHAN RUSTAGI VS AADI BEST CONSORTIUM PRIVATE LIMITED	Application under any other provisions-IBC	19/07/2023	phone no. and mail id address missing in index and Kanti Mohan Rustagi detail incomplete	Kanti
230	14/07/2023	Restoration Application (Companies Act)	710102060792023	COMPANY PETITION (COMPANIES ACT)/63(PB)2019	ROOPAK NARENDRA KOTHARI VS KOTHARI ASSOCIATES PVT LTD	Rule 11 of NCLT	19/07/2023	pdf not open able	Pankaj
231	14/07/2023	Interlocutory Application (I.B.C)	710102060872023	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR VS KOTHARI ASSOCIATES PVT LTD	Application under any other provisions-IBC	19/07/2023	mail id and phone no. missing in index and ASHOK KUMAR detail incomplete online portal	ASHOK KUMAR
232	14/07/2023	Interlocutory Application (I.B.C)	710102061272023	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL VS KOTHARI ASSOCIATES PVT LTD	Application under any other provisions-IBC	19/07/2023	mail id and phone no. missing in index	ROHIT SEHGAL
233	14/07/2023	Interlocutory Application (I.B.C)	710102060942023	COMPANY PETITION IB (IBC)/991(ND)2018	ALOK KAUSHIK VS KOTHARI ASSOCIATES PVT LTD	Application under any other provisions-IBC	20/07/2023	ALOK KAUSHIK detail incomplete on online portal	ALOK KAUSHIK
234	14/07/2023	Interlocutory Application (I.B.C)	710102060762023	COMPANY PETITION IB (IBC)/495(ND)2017	IMPEX SERVICES INDIA PRIVATE LIMITED VS SSMP INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	20/07/2023	only fill (LIQUIDATOR) detail online portal and double page numbering in application	YOGESH KUMAR JAGIA
235	14/07/2023	Interlocutory Application (I.B.C)	710102061262023	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS SSMP INDUSTRIES LIMITED	Application under any other provisions-IBC	20/07/2023	60-62 not clear page	SUMAN
236	14/07/2023	Interlocutory Application (I.B.C)	710102061112023	COMPANY PETITION IB (IBC)/946(ND)2019	RADHEY SHYAM YADAV VS SSMP INDUSTRIES LIMITED	Application under any other provisions-IBC	20/07/2023	Radhey Shyam Yadav detail incomplete online portal and true copy missing in annexure page	ASHOK

237	14/07/2023	Interlocutory Application (I.B.C)	710102061072023	COMPANY PETITION IB (IBC)/1265(ND)2019	HEMANT SHARMA VS SSMP INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	20/07/2023	counsel detail missing in index	HEMANT SHARMA
238	14/07/2023	Interlocutory Application (I.B.C)	710102060702023	COMPANY PETITION IB (IBC)/876(ND)2020	DHANKALASH DISTRIBUTORS PRIVATE LIMITED VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Sec 60(5)	20/07/2023	section not mention index and all respondent detail not fill online portal	NIDHI KHANNA
239	14/07/2023	Interlocutory Application (I.B.C)	710102061132023	COMPANY PETITION IB (IBC)/306(ND)2022	SANDEEP CHAUDHARY VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	20/07/2023	if verified in delhi address should also be delhi in affidavit	ankur gupta
240	14/07/2023	Interlocutory Application (I.B.C)	710102060672023	COMPANY PETITION IB (IBC)/2068(ND)2019	RAJIV BAJAJ VS TYSON RETAIL SERVICES PVT. LTD.	Application under any other provisions-IBC	20/07/2023	date and place missing	RAJIV BAJAJ
241	14/07/2023	Interlocutory Application (I.B.C)	710102061162023	COMPANY PETITION IB (IBC)/435(PB)2021	SAPAN MOHAN GARG VS TYSON RETAIL SERVICES PVT. LTD.	Application under any other provisions-IBC	20/07/2023	applicant detail incomplete online portal	Ashu Kansal
242	14/07/2023	Interlocutory Application (I.B.C)	710102061082023	COMPANY PETITION IB (IBC)/1106(ND)2018	AKASH SHINGHAL VS TYSON RETAIL SERVICES PVT. LTD.	Application under any other provisions-IBC	20/07/2023	ib not mention in main case	AKASH
243	14/07/2023	Miscellaneous Application (IBC)	710102060652023	COMPANY PETITION IB (IBC)/303(PB)2023	SD REALTORS & DEVELOPERS VS ANSAL HI-TECH TOWNSHIPS LIMITED	Rule 11 of NCLT, 2016	21/07/2023	case type wrong and all party petitioner and respondent detail incomplete online portal and sign missing in application page	Nilotpal Shyam
244	14/07/2023	Interlocutory Application (I.B.C)	710102060782023	COMPANY PETITION IB (IBC)/741(ND)2021	YES BANK LTD VS RADIANT CASTINGS PRIVATE LIMITED	Rule 11 of NCLT, 2016	21/07/2023	section not mention in index and page no.13 cut page and ticket not allowed mid on vakaltnama	ANAND
245	15/07/2023	Interlocutory Application (I.B.C)	710102061662023	COMPANY PETITION IB (IBC)/1499(PB)2019	ROHIT SEHGAL VS RADIANT CASTINGS PRIVATE LIMITED	Application under any other provisions-IBC	19/07/2023	Email and phone number are missing in index.	ROHIT SEHGAL
246	15/07/2023	Interlocutory Application (I.B.C)	710102062272023	COMPANY PETITION IB (IBC)/532(PB)2017	KASHI VISWANATHAN SIVARAMAN VS RADIANT CASTINGS PRIVATE LIMITED	Application under any other provisions-IBC	19/07/2023	Page no. 30 to 73 are not sign, need to every page sign,	Harsh Gupta
247	15/07/2023	Interlocutory Application (I.B.C)	710102062222023	COMPANY PETITION IB (IBC)/564(ND)2019	KASHI VISWANATHAN SIVARAMAN VS RADIANT CASTINGS PRIVATE LIMITED	Application under any other provisions-IBC	19/07/2023	notary date missed, and liquidator phone no and email id missed in index	AMAR VIVEK
248	15/07/2023	Interlocutory Application (I.B.C)	710102061792023	COMPANY PETITION IB (IBC)/597(PB)2017	SANJAY GUPTA VS RADIANT CASTINGS PRIVATE LIMITED	Application under any other provisions-IBC	19/07/2023	email id and phone number missing in index.	AMAR VIVEK
249	15/07/2023	Interlocutory Application (I.B.C)	710102062112023	COMPANY PETITION IB (IBC)/420(ND)2017	SANDEEP AXLES PVT LTD VS RADIANT CASTINGS PRIVATE LIMITED	Sec 60(5)	19/07/2023	Date and sign are missing in index ,Vakalatnama page no. not mention in index, vakalatnama also missing.	Kushal

250	15/07/2023	Interlocutory Application (I.B.C)	710102061782023	COMPANY PETITION IB (IBC)/431(ND)2019	M/S RGTL INDUSTRIES LIMITED VS RADIANT CASTINGS PRIVATE LIMITED	Application under any other provisions-IBC	20/07/2023	Email id and phone no. are missing in index.	RISHI
251	15/07/2023	Interlocutory Application (I.B.C)	710102061972023	COMPANY PETITION IB (IBC)/1794(ND)2019	ANIL GOEL LIQUIDATOR M/S NATH MOTORS VS RADIANT CASTINGS PRIVATE LIMITED	Sec 60(5)	20/07/2023	Email id and phone no. are missing in index.	SHALYA AGARWAL
252	15/07/2023	Interlocutory Application (I.B.C)	710102061482023	COMPANY PETITION IB (IBC)/281(PB)2019	RAJESH GARG VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL NINEX DEVELOPERS LTD	Sec 60(5)	20/07/2023	Vakalatnama page are cut.	Sumit Sinha
253	15/07/2023	Interlocutory Application (I.B.C)	710102062312023	COMPANY PETITION IB (IBC)/3455(ND)2019	HANS RAJ BHOGRA VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL NINEX DEVELOPERS LTD	Application under any other provisions-IBC	20/07/2023	File incomplete.	AMAR VIVEK
254	15/07/2023	Interlocutory Application (I.B.C)	710102061462023	COMPANY PETITION IB (IBC)/281(PB)2019	MONIKA GARG VS COMMITTEE OF CREDITOR OF NINEX DEVELOPERS LTD	Sec 60(5)	20/07/2023	Page no. 52,56,58,59,63,68 are cut.	Sumit Sinha
255	15/07/2023	Interlocutory Application (I.B.C)	710102061442023	COMPANY PETITION IB (IBC)/138(ND)2020	PRABHAT JAIN VS COMMITTEE OF CREDITOR OF NINEX DEVELOPERS LTD	Application under any other provisions-IBC	21/07/2023	Need to be sign every page.	ISWAR
256	15/07/2023	Interlocutory Application (I.B.C)	710102061822023	COMPANY PETITION IB (IBC)/1744(ND)2019	MUKESH CHONA VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	20/07/2023	need to sign every page in application and page no.20-24,27 not clear pages and 26-,29 cut page and welfare and court fee missing	RAHUL RANJAN
257	15/07/2023	Interlocutory Application (I.B.C)	710102061502023	COMPANY PETITION IB (IBC)/64(PB)2018	SHILPI CABLE TECHNOLOGIES LTD. VS SHILPI CABLE TECHNOLOGIES LTD.	Sec 60(5)	20/07/2023	Application should be associated with main case or the main case assocaited should be allotted to a court conavt help desk 011-24361890	Sanampreet
258	15/07/2023	Interlocutory Application (I.B.C)	710102061552023	COMPANY PETITION IB (IBC)/1311(ND)2018	AKARSH KASHYAP VS SHILPI CABLE TECHNOLOGIES LTD.	Application under any other provisions-IBC	21/07/2023	Email,phone number, address are missing in index.	AKARSH KASHYAP

259	15/07/2023	Interlocutory Application (I.B.C)	710102061562023	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS HUZEFA FAKHRI SITABKHAN LIQUIDATOR OF ESSAR POWER (JHARKHAND) LIMITED	Sec 60(5)	20/07/2023	Petitioner And Respondent name are wrong in online portal,	Sanampreet
260	15/07/2023	Interlocutory Application (I.B.C)	710102061582023	COMPANY PETITION IB (IBC)/2661(ND)2019	PAWAN GARG VS HUZEFA FAKHRI SITABKHAN LIQUIDATOR OF ESSAR POWER (JHARKHAND) LIMITED	Application under any other provisions-IBC	21/07/2023	Email and phone no. are missing in index.	PAWAN GARG
261	15/07/2023	Interlocutory Application (I.B.C)	710102061652023	COMPANY PETITION IB (IBC)/230(PB)2021	GULSHAN KUMAR GUPTA VS HUZEFA FAKHRI SITABKHAN LIQUIDATOR OF ESSAR POWER (JHARKHAND) LIMITED	Application under any other provisions-IBC	21/07/2023	Emil.phone no. and address are missing in index.	GULSHAN KUMAR GUPTA
262	15/07/2023	Interlocutory Application (I.B.C)	710102061952023	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA BHUGRA PRASAD (LIQUIDATOR)-KANIK ELECTROICS LIMITED VS HUZEFA FAKHRI SITABKHAN LIQUIDATOR OF ESSAR POWER (JHARKHAND) LIMITED	Application under any other provisions-IBC	21/07/2023	Email,phone no., address are missing in index. and affidavit incomplete and if verify in delhi address should also be delhi in affidavit	AMAR VIVEK
263	15/07/2023	Interlocutory Application (I.B.C)	710102061362023	COMPANY PETITION IB (IBC)/943(PB)2020	CENTRAL WAREHOUSING CORPORATION VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	21/07/2023	counsel sign missing in index and page no.29-31,147-163, not clear pages	Apoorv Shukla
264	17/07/2023	Interlocutory Application (I.B.C)	710102062802023	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR OF WOOLWAYS VS TEHSILDAR	Sec 60(5)	19/07/2023	SAJEVE BHUSHAN detail incomplete online portal and page no.20-31,33,35,97-98,105, 181-184, not clear page and 36-54 ,58-75,178,185-186,189-190,translate to english	Sajeve Bhushan Deora
265	15/07/2023	Interlocutory Application (I.B.C)	710102062232023	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA VS TEHSILDAR	Sec 60(5)	19/07/2023	section wrong according your pdf	HONEY SATPAL
266	17/07/2023	Interlocutory Application (I.B.C)	710102062722023	COMPANY PETITION IB (IBC)/439(ND)2022	AMIT VIJAY KARIA VS TEHSILDAR	Sec 12(2)	19/07/2023	section wrong according your pdf	HONEY SATPAL

267	17/07/2023	Miscellaneous Application(Companies Act)	710102062592023	COMPANY PETITION (COMPANIES ACT)/26(ND)2023	SAREL DRILL & ENGINEERING EQUIPMENTINDIA PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Rule 11 of NCLT	21/07/2023	case type wrong and memo party missing and place missing and need to sign every page in application page and applicant sign missing in prayer and page no.24-26,28, not clear page and true copy missing in annexure page and 32-33 page not mention in index	Rakesh Taneja
268	15/07/2023	Interlocutory Application (I.B.C)	710102061812023	COMPANY PETITION IB (IBC)/1744(ND)2019	AMIT VOHRA VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	21/07/2023	Sign application every page, page no 38 to 40 not readable, email missing on vakalatnama	RAHUL RANJAN
269	15/07/2023	Interlocutory Application (I.B.C)	710102062032023	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA B PRASAD LIQUIDATOR OF PARIVARTAN BUILDTECH LIMITED VS BULLAND BUILDTECH PRIVATE LIMITED	Application under any other provisions-IBC	19/07/2023	File Incomplete	AMAR VIVEK
270	18/07/2023	Interlocutory Application (I.B.C)	710102063132023	COMPANY PETITION IB (IBC)/2968(ND)2019	TEK TRAVELS PRIVATE LIMITED VS PCM WORLDWIDE FLIGHTS PRIVATE LIMITED	Sec 60(5)	19/07/2023	DATE MISSING IN INDEX AND RS.10 WELFARE AND 1 COURT FEE MISSING AND if verified in delhi address should also be delhi in affidavit	Rachit
271	15/07/2023	Interlocutory Application (I.B.C)	710102062252023	COMPANY PETITION IB (IBC)/643(ND)2018	M/S. A TO Z BARTER PVT. LTD. VS PCM WORLDWIDE FLIGHTS PRIVATE LIMITED	Application under any other provisions-IBC	19/07/2023	Page no. 13 to 30 are not sign, need every page sign.	Rachit
272	18/07/2023	Interlocutory Application (I.B.C)	710102063002023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 60(5)	20/07/2023	Page no. 7 to 12, 98 to 143 not sign.	Rajiv Malik
273	19/07/2023	Interlocutory Application (I.B.C)	710102063272023	COMPANY PETITION IB (IBC)/388(ND)2022	KAY EM COPPER PRIVATE LIMITED VS B.C. POWER CONTROLS LIMITED	Rule 11 of NCLT, 2016	21/07/2023	section wrong according your pdf and memo party missing	PRAVESH KHYALIA
274	19/07/2023	Interlocutory Application (I.B.C)	710102063512023	COMPANY PETITION IB (IBC)/552(ND)2021	MOHIT GOYAL VS SARVOTTAM REALCON PVT LTD	Application under any other provisions-IBC	21/07/2023	Page no. 78 to 110, 113 to 116 not clear, Page no. 75 to 77 are cut,	ADHISH SRIVASTAVA

275	20/07/2023	Interlocutory Application (I.B.C)	710102063582023	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS CHAIRMAN MONITORING COMMITTEE	Sec 60(5)	21/07/2023	date and place missing in index and section wrong according your pdf please choose section any other provision and need to sign every page in application and page numbering missing in application page and Puma Realtors Pvt. Ltd. detail missing online portal	Smriti
276	14/07/2023	Interlocutory Application (I.B.C)	710102060892023	COMPANY PETITION IB (IBC)/151(ND)2021	ALOK KUMAR KUCHHAL (LIQUIDATOR OF VRJ TRADERS PRIVATE LIMITED) VS CHAIRMAN MONITORING COMMITTEE	Application under any other provisions- IBC	21/07/2023	memo party missing	ALOK KUMAR KUCHHAL
277	14/07/2023	Interlocutory Application (I.B.C)	710102060752023	COMPANY PETITION IB (IBC)/1081(PB)2016	KANTI MOHAN RUSTAGI VS CHAIRMAN MONITORING COMMITTEE	Application under any other provisions- IBC	21/07/2023	mail id phone no. address missing in index and Kanti Mohan Rustagi detail missing in online portal	Kanti
278	17-05-2023	0710102010312023(No.of Docs 2)	0710102010312023/1	COMPANY PETITION IB (IBC)/168(ND)2023	AS AIR SYSTEMS PRIVATE LIMITED VS. IREO GRACE REALTECH PRIVATE LIMITED	IBC Under Sec 9	21-07-2023	email mobile missing on index vakalatnama	aaryan@sasttralegal
279	17-05-2023	0710102010312023(No.of Docs 2)	0710102010312023/1	COMPANY PETITION IB (IBC)/168(ND)2023	AS AIR SYSTEMS PRIVATE LIMITED VS. IREO GRACE REALTECH PRIVATE LIMITED	IBC Under Sec 9	21-07-2023	email mobile missing on index vakalatnama	aaryan@sasttralegal
280	19-07-2023	0710102014242023(No.of Docs 2)	0710102014242023/4	COMPANY PETITION IB (IBC)/117(ND)2023	VAVE INDIA ENERGY SOLUTIONS PRIVATE LIMITED VS. EASTMAN AUTO & POWER LIMITED	IBC Under Sec 9	21-07-2023	True Copy Sign are Missing.	gaurav.hsethi@gmail.
281	18-07-2023	0710102026312023(No.of Docs 1)	0710102026312023/1	COMPANY PETITION IB (IBC)/290(ND)2023	SHIVEN METALS VS. UM AUTOCOMP PRIVATE LIMITED	IBC Under Sec 9	21-07-2023	Affidavit address mismatch from notary	GAURAVRAGHAV 8B
282	14-07-2023	0710102032642023(No.of Docs 3)	0710102032642023/7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-07-2023	tickets paste on vakalatnama on blank side email id missing on vakalatnama	garima79

283	14-07-2023	0710102032642023(No.of Docs 3)	0710102032642023/7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-07-2023	tickets paste on vakalatnama on blank side email id missing on vakalatnama	garima79
284	14-07-2023	0710102032642023(No.of Docs 3)	0710102032642023/7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-07-2023	tickets paste on vakalatnama on blank side email id missing on vakalatnama	garima79
285	14-07-2023	0710102032642023(No.of Docs 3)	0710102032642023/7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-07-2023	tickets paste on vakalatnama on blank side email id missing on vakalatnama	garima79
286	18-07-2023	0710102037642022(No.of Docs 6)	0710102037642022/9	INTERLOCUTORY APPLICATION (I.B.C)/4096(ND)202 2	M K BATRA VS. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	21-07-2023	all pages sign of all rejoinder	kalpana29
287	13-06-2023	0710102052832023(No.of Docs 0)	0710102052832023/4	TRANSFER APPLICATION (IBC)/29(PB)2023	SANJEEV MAHAJAN VS. NAVNEET GUPTA RP & ANR	Rule16(d),NCLT Rules,2016 IBC	21-07-2023	Mobile email missing on vakalatnama	
288	18-07-2023	0710102033132023(No.of Docs 2)	0710102033132023/2	INTERLOCUTORY APPLICATION (I.B.C)/2527(ND)202 3	SAJEVE BHUSHAN DEORA LIQUIDATOR NOSLAR INTERNATIONAL LIMITED VS. VEE STONES TYRES PVT LTD	Sec. 45 (1)	21-07-2023	True copy sign missing on annexures, details mobile email date missing on vakalatnama	monudcp
289	18-07-2023	0710102013422023(No.of Docs 2)	0710102013422023/1	INTERLOCUTORY APPLICATION (I.B.C)/2410(ND)202 3	ANISH AGARWAL VSYOGENDER GARG	Sec 43(1) r/w Sec 44 (1),Sec. 45 (1)	21-07-2023	Sign missing every page of reply, mobile missing on vakalatnama	mayank
290	13-06-2023	0710102052832023(No.of Docs 0)	0710102052832023/4	TRANSFER APPLICATION (IBC)/29(PB)2023	SANJEEV MAHAJAN VS. NAVNEET GUPTA RP & ANR	Rule16(d),NCLT Rules,2016 IBC	21-07-2023	Mobile email missing on vakalatnama	
291	17-05-2023	0710102010312023(No.of Docs 2)	0710102010312023/1	COMPANY PETITION IB (IBC)/168(ND)2023	AS AIR SYSTEMS PRIVATE LIMITED VS. IREO GRACE REALTECH PRIVATE LIMITED	IBC Under Sec 9	21-07-2023	email mobile missing on index vakalatnama	aaryan@sasttrale gal
292	13-06-2023	0710102052832023(No.of Docs 0)	0710102052832023/4	TRANSFER APPLICATION (IBC)/29(PB)2023	SANJEEV MAHAJAN VS. NAVNEET GUPTA RP & ANR	Rule16(d),NCLT Rules,2016 IBC	21-07-2023	Mobile email missing on vakalatnama	
293	13-06-2023	0710102052832023(No.of Docs 0)	0710102052832023/4	TRANSFER APPLICATION (IBC)/29(PB)2023	SANJEEV MAHAJAN VS. NAVNEET GUPTA RP & ANR	Rule16(d),NCLT Rules,2016 IBC	21-07-2023	Mobile email missing on vakalatnama	

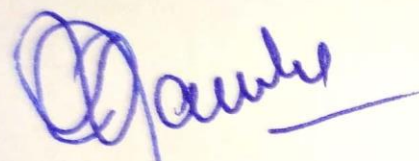
294	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/136	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	21-07-2023	True copy sign missing on annexures	
295	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/136	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	21-07-2023	True copy sign missing on annexures	
296	19-07-2023	0710102013422023(No.of Docs 2)	0710102013422023/2	INTERLOCUTORY APPLICATION (I.B.C)/2410(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Sec 43(1) r/w Sec 44 (1),Sec. 45 (1)	21-07-2023	Sign are missing.	mayank
297	17-05-2023	0710102010312023(No.of Docs 2)	0710102010312023/1	COMPANY PETITION IB (IBC)/168(ND)2023	AS AIR SYSTEMS PRIVATE LIMITED VS. IREO GRACE REALTECH PRIVATE LIMITED	IBC Under Sec 9	21-07-2023	email mobile missing on index vakalatnama	aaryan@sasttralegal
298	19-07-2023	0710102013432023(No.of Docs 2)	0710102013432023/2	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	21-07-2023	Sign are Missing.	mayank
299	12/7/2023	0710102020432020(No.of Docs 2)	0710102020432020/6	COMPANY APPLICATION(COM PANIES ACT)/159(PB)2020	EMAAR MGF LAND LIMITED VS. MGF DEVELOPMENTS LIMITED	Rule 11 of NCLT	21-07-2023	page no 21 23 found in hindi	admin@chandhio k.com
300	12/7/2023	0710102020432020(No.of Docs 2)	0710102020432020/6	COMPANY APPLICATION(COM PANIES ACT)/159(PB)2020	EMAAR MGF LAND LIMITED VS. MGF DEVELOPMENTS LIMITED	Rule 11 of NCLT	21-07-2023	page no 21 23 found in hindi	admin@chandhio k.com
301	12/7/2023	0710102020432020(No.of Docs 2)	0710102020432020/6	COMPANY APPLICATION(COM PANIES ACT)/159(PB)2020	EMAAR MGF LAND LIMITED VS. MGF DEVELOPMENTS LIMITED	Rule 11 of NCLT	21-07-2023	page no 21 23 found in hindi	admin@chandhio k.com
302	12/7/2023	0710102020432020(No.of Docs 2)	0710102020432020/6	COMPANY APPLICATION(COM PANIES ACT)/159(PB)2020	EMAAR MGF LAND LIMITED VS. MGF DEVELOPMENTS LIMITED	Rule 11 of NCLT	21-07-2023	page no 21 23 found in hindi	admin@chandhio k.com
303	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/136	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	21-07-2023	True copy sign missing on annexures	

304	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/136	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	21-07-2023	True copy sign missing on annexures	
305	19-07-2023	0710102013432023(No.of Docs 2)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	21-07-2023	Sign are Missing.	mayank
306	19-07-2023	0710102015902022(No.of Docs 2)	0710102015902022/1	COMPANY APPLICATION(COM PANIES ACT)/107(ND)2022	KEMPTU KONSTRUCTION PVT LTD VS. SHIV RAJ SINGH	Rule 11 of NCLT	21-07-2023	True Copy Sign are missing and Rs.25 welfare fees is also Missing.	samakshjainlaw
307	21-07-2023	0710102024722023(No.of Docs 2)	0710102024722023/2	COMPANY PETITION IB (IBC)/298(ND)2023	INDIAN BANK VS. MAYAR INFRASTRUCTURE DEVELOPMENT PRIVATE LIMITED	IBC under Sec 7	21-07-2023	True Copy Sign are Missing and place the Vakalatnama fees on blank side.	akshatsingh7676
308	14-07-2023	0710102032642023(No.of Docs 3)	0710102032642023/6	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-07-2023	tickets paste on vakalatnama on blank side email id missing on vakalatnama	garima79
309	14-07-2023	0710102032642023(No.of Docs 3)	0710102032642023/6	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-07-2023	tickets paste on vakalatnama on blank side email id missing on vakalatnama	garima79
310	14-07-2023	0710102032642023(No.of Docs 3)	0710102032642023/6	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-07-2023	tickets paste on vakalatnama on blank side email id missing on vakalatnama	garima79
311	14-07-2023	0710102032642023(No.of Docs 3)	0710102032642023/6	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-07-2023	tickets paste on vakalatnama on blank side email id missing on vakalatnama	garima79

312	11/6/2023	0710102052472023(No.of Docs 0)	0710102052472023/2	COMPANY APPLICATION(COM PANIES ACT)/204(PB)2023	MANJEET SINGH BASI AND ORS. VS. CONTINENTAL CONSTRUCTION LTD.	Application under any other provisions	20-07-2023	Sign are missing on Page NO:1-22, Triple Page Number is not allowed.	
313	19-07-2023	0710200401362016(No.of Docs 2)	0710200401362016/5	COMPANY PETITION (COMPANIES ACT)/13(ND)2016	RAJEEV BEHL VS S.S CON-BUILD PVT LTD & ORS	Application under any other provisions	20-07-2023	Page No:59-81,99-102,108-112 is not clear and True Copy Sign are Missing.	THAKURANKIT26
314	19-07-2023	0710200401362016(No.of Docs 3)	0710200401362016/4	COMPANY PETITION (COMPANIES ACT)/13(ND)2016	RAJEEV BEHL VS S.S CON-BUILD PVT LTD & ORS	Application under any other provisions	20-07-2023	Page NO:58-73,82-84,97-134,177-180,186 is not clear and Vakalatnama fees is missing.	THAKURANKIT26
315	10/7/2022	0710102053862022(No.of Docs 0)	0710102053862022/7	COMPANY PETITION IB (IBC)/676(ND)2022	EDELWEISS ASSET RECONSTRUCTION COMPANYLIMITED VS. ANUSHA ENGINEERING CONSULTANTS ANDCONSTRUCTIO N PRIVATE LIMITED	IBC under Sec 7	18-07-2023	Sign missing on main index	
316	14-07-2023	0710102101652022(No.of Docs 2)	0710102101652022/5	INTERLOCUTORY APPLICATION (I.B.C)/6305(ND)202 2	MAYA GUPTA RESOLUTION PROFESSIONAL VSPOOJA FILM COMPANY	Application under any other provisions- IBC	18-07-2023	Page no 104 106 107 138 139 not readable	ANIRUTH@LEX-LEGAL.IN
317	18-07-2023	0710102146482019(No.of Docs 2)	0710102146482019/10	COMPANY PETITION IB (IBC)/2968(ND)2019	TEK TRAVELS PRIVATE LIMITED VS. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED	IBC Under Sec 9	18-07-2023	Need to be file in IA.	advrachit
318	15-07-2023	0710102032782023(No.of Docs 1)	0710102032782023/1	COMPANY APPEAL(COMPANIES ACT)/121(ND)2023	HARBINDER SINGH MONGIA VS. REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS	Sec 252 (3)	18-07-2023	Date or place missing on index, True copy sign missing on annexure	noorl@85
319	15-07-2023	0710102053052023(No.of Docs 2)	0710102053052023/1	INTERLOCUTORY APPLICATION (I.B.C)/3628(ND)202 3	ECO GREEN BUILDTECH PRIVATE LIMITED VS. VISHAL PRATAP SINGH	Application under any other provisions- IBC	18-07-2023	Sign missing on every page of rejoinder	vaibhavtyagi
320	15-07-2023	0710102055022021(No.of Docs 1)	0710102055022021/7	INTERLOCUTORY APPLICATION (I.B.C)/3446(ND)202 1	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. BALDEO METALS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	18-07-2023	Need to be file in IA	prabhatsingh
321	17-07-2023	0710102089242022(No.of Docs 2)	0710102089242022/3	INTERLOCUTORY APPLICATION (I.B.C)/6130(PB)202 2	M/S. VOLGA ESTATES PVT. LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	17-07-2023	Page No:94-95,98-103,106-121 is not clear.	nayyaradi

322	17-07-2023	0710102089242022(No.of Docs 2)	0710102089242022/3	INTERLOCUTORY APPLICATION (I.B.C)/6130(PB)2022	M/S. VOLGA ESTATES PVT. LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	17-07-2023	Page No:94-95,98-103,106-121 is not clear.	nayyaradi
323	11/4/2023	0710102032652023(No.of Docs 0)	0710102032652023/4	COMPANY PETITION (COMPANIES ACT)/83(ND)2023	MUKESH KUMAR VS. REFPAY MEDIA PRIVATE LIMITED & ORS.	Sec. 241(1),Sec. 242(4)	17-07-2023	Order copy missing	
324	14-07-2023	0710102041412023(No.of Docs 1)	0710102041412023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2023	LEISURE CORP PRIVATE LIMITED	Sec. 230-232 - Second Motion	17-07-2023	True copy sign missing on annexures	PRALaw
325	17-07-2023	0710102089242022(No.of Docs 2)	0710102089242022/3	INTERLOCUTORY APPLICATION (I.B.C)/6130(PB)2022	M/S. VOLGA ESTATES PVT. LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	17-07-2023	Page No:94-95,98-103,106-121 is not clear.	nayyaradi
326	17-07-2023	0710102089242022(No.of Docs 2)	0710102089242022/3	INTERLOCUTORY APPLICATION (I.B.C)/6130(PB)2022	M/S. VOLGA ESTATES PVT. LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	17-07-2023	Page No:94-95,98-103,106-121 is not clear.	nayyaradi
327	14-07-2023	0710102101002022(No.of Docs 1)	0710102101002022/6	COMPANY PETITION (COMPANIES ACT)/15(ND)2023	MS. BHAVNA LUTHER VS. M/S ANI! BATRA & ASSOCIATES PRIVATE LIMITED	Sec. 97(1),Sec. 241(1),Sec. 242(4)	17-07-2023	need to be file in IA	Abhijeetnegi
328	2/3/2022	0710102016912022(No.of Docs 0)	0710102016912022/6	INTERLOCUTORY APPLICATION (I.B.C)/2003(ND)2022	ANIL KUMAR JAIN VSMADHAV SARAN AGARWAL	Application under any other provisions-IBC	15-07-2023	Proof of service attach	
329	12/7/2023	0710102040122023(No.of Docs 2)	0710102040122023/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2023	GE INDIA INDUSTRIAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	14-07-2023	volume III pdf missing	dmdadvocates
330	20-07-2021	0710102050342021(No.of Docs 0)	0710102050342021/5	INTERLOCUTORY APPLICATION (I.B.C)/3346(PB)2021	SURENDRA RAJ GANG VSRAMAN GUPTA	Application under any other provisions-IBC	14-07-2023	Mobile email missing on index, rejoinder	
331	13-07-2023	0710102003742023(No.of Docs 3)	0710102003742023/7	COMPANY PETITION IB (IBC)/54(PB)2023	MR. PARITOSH JAIN AND ANR VS. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	14-07-2023	True copy sign missing	lexalliance.jitesh
332	20-07-2021	0710102050342021(No.of Docs 0)	0710102050342021/3	INTERLOCUTORY APPLICATION (I.B.C)/3346(PB)2021	SURENDRA RAJ GANG VSRAMAN GUPTA	Application under any other provisions-IBC	14-07-2023	Mobile email missing on index, rejoinder	
333	20-07-2021	0710102050342021(No.of Docs 0)	0710102050342021/4	INTERLOCUTORY APPLICATION (I.B.C)/3346(PB)2021	SURENDRA RAJ GANG VSRAMAN GUPTA	Application under any other provisions-IBC	14-07-2023	Mobile email missing on index, rejoinder	
334	14-07-2023	0710102101652022(No.of Docs 2)	0710102101652022/6	INTERLOCUTORY APPLICATION (I.B.C)/6305(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VSPOOJA FILM COMPANY	Application under any other provisions-IBC	14-07-2023	Page No:73,81-84,89,95-102,104,106-107,136,138 is not clear.	ANIRUTH@LEX-LEGAL.IN

335	13-07-2023	0710102015672023(No.of Docs 1)	0710102015672023/4	COMPANY PETITION IB (IBC)/156(ND)2023	SHARAK HEALTHCARE PRIVATE LIMITED	IBC Section 59	14-07-2023	missing proof of service	buchasialiq
336	12/7/2023	0710102083882022(No.of Docs 1)	0710102083882022/3	COMPANY PETITION IB (IBC)/791(ND)2022	CANARA BANK VS. RAJNEESH NAGAR	Section 95(1)	14-07-2023	Index Missing	SAURABHKUSHA WAHA
337	12/7/2023	0710102083912022(No.of Docs 1)	0710102083912022/3	COMPANY PETITION IB (IBC)/792(ND)2022	CANARA BANK VS. RAMKESH BASHISHT	Section 95(1)	14-07-2023	Index Missing	SAURABHKUSHA WAHA
338	12/7/2023	0710102079102022(No.of Docs 2)	0710102079102022/7	INTERLOCUTORY APPLICATION (I.B.C)/4859(PB)2022	CFM ASSET RECONSTRUCTION PVT LTD VSMICRO STOCK HOLDING PRIVATE LIMITED	Sec 60(5)	14-07-2023	mobile missing on index or rejoinder	pslchambers
339	12/7/2023	0710102046992023(No.of Docs 2)	0710102046992023/1	INTERLOCUTORY APPLICATION (I.B.C)/3084(ND)2023	DHANLAXMI BANK LIMITED VSREAL VIDEO IMPACT PRIVATE LIMITED	Sec 52 (5),Sec 60(5)	14-07-2023	Date, mobile, email or advocate welfare fees 25 court fees 3 missing on vakalatnama	ncltvakilajaysharma
340	12/7/2023	0710102049302023(No.of Docs 2)	0710102049302023/1	INTERLOCUTORY APPLICATION (I.B.C)/3071(ND)2023	HALLOW SECURITIES PRIVATE LIMITED VS. NARENDER KUMAR SHARMA	Sec 60(5)	14-07-2023	Pagination, sign missing on index and pdf	VMLAWOFFICE
341	12/7/2023	0710102050382023(No.of Docs 2)	0710102050382023/1	INTERLOCUTORY APPLICATION (I.B.C)/3157(ND)2023	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	14-07-2023	Sign missing on reply every page, affidavit address Haryana notarized in delhi, email missing on vakalatnama, 17,19, 20 and 22 pages not readable	bajpaiankita86
342	12/7/2023	0710102102282019(No.of Docs 1)	0710102102282019/6	COMPANY PETITION IB (IBC)/1674(PB)2019	MANISH MADHUKAR DATERAO VS. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	14-07-2023	Date place sign details missing on index, page 10 to 22 rescan not readable, page 23 to 70 not true copy signed	psplegal
343	12/7/2023	0710102072992022(No.of Docs 2)	0710102072992022/1	INTERLOCUTORY APPLICATION(COM PANIES ACT)/246(PB)2022	THREE C INFRATECH PRIVATE LIMITED VS. VOTIVE PROPBUILD PRIVATE LIMITED	Rule 11 of NCLT	14-07-2023	Missing sign on reply every page, email missing on index or reply	arushkhanna829
344	12/7/2023	0710102083892022(No.of Docs 1)	0710102083892022/3	COMPANY PETITION IB (IBC)/790(ND)2022	THE CANARA BANK LIMITED VS. KRISHAN PAL SINGH	Section 95(1)	14-07-2023	Index Missing	SAURABHKUSHA WAHA
345	13-07-2023	0710102059642023(No.of Docs 1)	0710102059642023/1	COMPANY APPLICATION(COM PANIES ACT)/221(ND)2023	MS. SHAINA VERMA VS. MADHU VERMA	Rule 11 of NCLT	13-07-2023	True Copy Sign are Missing.	viditjain
346	11/7/2023	0710102029272020(No.of Docs 2)	0710102029272020/5	INTERLOCUTORY APPLICATION (I.B.C)/1833(ND)2020	ANIL KUMAR JAIN VS. MADHAV SARAN AGARWAL	Application under any other provisions-IBC	13-07-2023	sign missing on every page of written submission	bajpaiankita86
347	25/04/2023	0710102017052021/13	710102017052021	PJS ENERGY PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	17-07-2023		
348				Vs.					
349	17/07/2023	0710102051132022/8	710102051132022	AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED	Sub-section (I) of section 230	Report	20-07-2023	Order Not Showing Showing Technical Error. Please Upload Once Again or Contact To Registry ,	
350				Vs.					



DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
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011-24361890